

**POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
PARSOLI CARPORATION LIMITED (PCL)**

Registered Office 121/122, 2nd Floor, Ashoka Complex, L.T. Marg, Mumbai 400 001 Tele Fax : 022 -55721967

This Post Offer Public Announcement is being issued by M/s. Aryaman Financial Services Limited, (Manager to the Offer) on behalf of Mr. Zafar Yunus Sareshwala and Mr. Habibullah Akudi (Acquirers) subsequent to the completion of offer formalities, for acquiring 16,77,695 equity shares of PCL (Target Company) representing 12.41% of the equity share capital at a price of Rs. 13.2 per share for each fully paid up Equity share.

The offer opened on 22.09.2005 and closed on 11.10.2005

The details of the offer are as under:

SR. NO	ITEM	PROPOSED IN THE OFFER DOCUMENT		ACTUALS	
1.	Offer Price: - Fully Paid Equity Shares Partly Paid Equity Shares	Rs. 13.2 per share N.A.		Rs. 13.2 per share N.A.	
2.	Share holding of Acquirer (No. & %) before Preferential Allotment	2,08,100 1.54%		2,08,100 1.54%	
3.	Shares acquired by way of Preferential Allotment (No. & %)	1,00,00,000 74.00% of Voting Capital		1,00,00,000 74.00% of Voting Capital	
4.	Shares acquired in the Open Offer (No. & %) capital	16,77,695 12.41% of Voting Capital		NIL	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs.221.45 lacs		NIL	
6.	Shares acquired after PA but before 7 working days prior to Closure Date, if any. (No. & %)	NIL		NIL	
7.	Post Offer Share Holding of Acquirers (No. & %) (2+3+4+6)	1,18,85,795 87.95% of Voting Capital		1,02,08,100 75.54% of Voting Capital	
8.	Pre & Post offer share holding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		16,77,695 12.41% of Voting Capital	NIL	16,77,695 12.41% of Voting Capital	16,77,695 12.41% of Voting Capital

Other Details:

Status of the escrow account, Whether released or not	The escrow account consisted of Rs. 55.38 lacs in cash. As there were nil shares received, no consideration was required to be paid to shareholders. The amount lying in the escrow account will be refunded to the Acquirer.
Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable.
Status of investor complaints received, If any	Not Applicable

 MANAGER TO THE OFFER Aryaman Financial Services Limited, 208, Maker Chamber V, Nariman Point, Mumbai-400021. Tel: (022) 22845716/22826464 Fax: 22883134 Email: afsl@vsnl.com Contact Person: Mr. Prasanna Chandwaskar	REGISTRAR TO THE OFFER Intime Spectrum Registry Limited C-13, Pannalal Silk Mills Compound, L.B.S. Marg, Bhandup (W), Mumbai - 400 078 TEL No. (022) 55555326 Fax No. (022) 55555353 Email : isrl@intimespectrum.com
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On behalf of Acquirers:

Mr. Zafar Yunus Sareshwala, residing at 22, Northfield Road, Dewsbury WF 13 2 JX – UK, Tel 019 24437471
Mr. Habibullah Akudi, residing at 2, Hope Street, Dewsbury, WF 13 2BT – UK, Tel 019 24469470 Fax 019 24488262

Place: Mumbai

